IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A.NO.380 of 1996.

Between   Dated: 25.3.1996.

A.S.T.Sayi   ...   Applicant

And

1. The Director General, Telecommunications, Sanchar Bhavan,
    New Delhi.

2. The Chief General Manager, Telecommunications, A.P.Circle,
    Hyderabad.

                          ...   Respondents

Counsel for the Applicant   : Sri. V.Venkateshwara Rao
Counsel for the Respondents : Sri. V.Bhimanna, Addl. CGSC.

CORAM:

        Hon'ble Mr. R.Rangarajan, Administrative Member

O.A. 380/96.   Dt. of Decision : 25-03-96.

ORDER

I As per Hon'ble Shri R. Rangarajan, Member (Admn.) I

The applicant was appointed as Telegraphist initially

in the AP Circle on 12-08-1954. He was promoted as ASTT

(TTS Group-C) w.e.f., 15-03-1971. Thereafter he was promoted

as TTS Group-B officer in the scale of pay of Rs. 650-1200/-

on 06-08-1981. On his regular promotion as TTS Group-B officer

his pay was fixed at Rs.650/- in the above said scale. He

retired on superannuation on 30-04-1993 as a Group-A TTS Cadre

officer.

2.   He is comparring his pay with that of one Mr.
                                              be
Baleshwar Singh who is repoted to/junior to him. xInxthexxxxx

sfxTTSxGxxxxxBx Shri Baleshwar Singh was promoted to the cadre

of TTS Group-B in the scale of pay of Rs.650-1200 on regular

basis w.e.f., 23-06-84 and on his promotion his basic pay was

fixed at Rs. 810/- in the said scale of pay. The seniority

of the applicant as TTS Group-B the applicant was shown as

at Sl.No. 700083 where as Shri Daleshwar Singh was shown at

srl.No. 70193. Thus it is stated for the applicant that he

is senior to Shri Baleshwar Singh. It is stated that even

in the lower cadre of ASTTs the applicant's name was at Sl.

No.140 where as Mr. Baleshwar Singh's name stood at Sl.No.252.

The comparative statement of the pay drawn by the applicant

and Shri Baleshwar Singh is annexued as Annexure-I at page
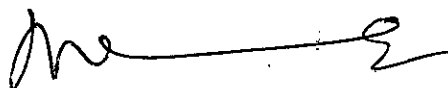
No.7 of the CA.

..3

3.   As Shri Baleshwar Singh worked ~~as~~ on adhoc basis in Group-B service earlier to the applicant and as the applicant had worked for only less than ~~one~~ a year on adhoc basis before regularisation in Group-B service his pay was fixed on regular promotion at the lower stage than that of Shri Baleshwar Singh.

4.   The learned counsel for the applicant submitted that this case is squarely covered by the judgement of this Tribunal dated 05-12-94 in the batch cases in OA.1027/93 and batch cases(Annexure-IV). The learned standing counsel contended that the cadre of Traffic Supervisor was ~~made~~ bifurcated Circle wise after 1979. As the applicant is promoted in 1981 after the Traffic Supervisor cadre has been bifurcated and made circle wise the applicant is not entitled to compare his pay with that of Shri Baleshwar Singh who was in a different circle after 1979 and as the promotion to TTS Group B took place in the year 1981 the judgement in the OA mentioned above may not be a leading judgement. However, this point was also considered in the batch cases referred to above and the claim in that OA was ~~also~~ held tenable, in view of the fact that Mr. Baleshwar Singh was promoted as TTS Group-B earlier to 1979. ~~In view of the above~~ Hence this contention raised by the respondents counsel as above need not be further gone into in this case also. The applicant compare his pay with that of Mr.Baleshwar Singh who was promoted to TTS Group-B earlier to 1979.

5.   In view of what is stated above, the judgement of this Tribunal in the Batch cases ⃝ holds good in this OA also. Hence, the following direction is given:-

The applicant in this OA has to be given the full pay equial to that of Shri Baleshwar Singh as on the date of his regular promotion to STT Group-B on notional basis. For the same reasons/stated in the batch cases, the applicant is entitled to get the monetary benefits three years prior to the date of filing of this OA i.e., 26-2-93 (this OA was filed on 26-02-1996).

6.   The OA is ordered accordingly at the admission stage itself. No costs.

(R. Rangarajan)
Member(Admn)

Dated : The 25th March 1996.
(Dictated in Open Court)

By Registrar (Jud.)

cont... 5/-

spr